Name of the Corporate Debtor: FURNACE FABRICA (INDIA) LIMITED; Date of Commencement of CIRP: 01-11-2023; List of Creditors as on: 31-03-2024; Name of IP: ; Process Number: 1; Last 5 digitof registration number:

(Please click here for previous Lists of Creditors)

(Filing under clause (ca) of sub-regulation (2) of regulation 13 the IBBI (Insolvency Resolution Process for Corporate Persons) Regulations, 2016

SI. No.	Category of Creditor	Summary of Claims Received		Summary of Claims Admitted			Amount of	Amount of Claim	Amount of Claims	Details in Annexure
		No. of Claims	Amount	No. of Claims	Amount	% Share in Total Amount of Claims Admitted	Contingent Claims	Not Admitted	under Verification	(Only PDF)
1	Secured financial creditors belonging to any class of creditors					0.00		0		NA
2	Unsecured financial creditors belonging to any class of creditors					0.00		0		NA
3	Secured financial creditors (other than financial creditors belonging to any class of creditors)	4	2181035166	4	1591936508	24.63	477216907	0	64903403	Annexure 3
4	Unsecured financial creditors (other than financial creditors belonging to any class of creditors)	1	272502709	1	272502709	4.22		0		Annexure 4
5	Operational creditors (Workmen)					0.00		0		NA
6	Operational creditors (Employees)	271	172556050	241	137543574	2.13		0	14431583	Annexure 6
7	Operational creditors (Government Dues)	9	3903395585	8	3547759362	54.89	58685331	0	296897991	Annexure 7
8	Operational creditors (other than Workmen and Employees and Government Dues)	60	3549029179	42	834502321	12.91		0	229085543	Annexure 8
9	Other creditors, if any, (other than financial creditors and operational creditors)	1	79044200	1	79044200	1.22		0		Annexure 9
Total		346	10157562889	297	6463288674	100.00	535902238	2553053459	605318520	